

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4398  
TO BE ANSWERED ON 29<sup>th</sup> MARCH 2017**

**Appointment of Notary**

**†4398 SHRI RAHUL KASWAN:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is adequate number of Notaries in proportion to the population in the country; and
- (b) if so, the details thereof and the total number of Central Notaries appointed and required in the country at present?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS  
AND INFORMATION TECHNOLOGY  
(SHRI P.P. CHAUDHARY)**

- (a) Yes, the Central Government has appointed adequate number of Notaries in proportion to the population in the country. However, the appointment of Central Notaries is an ongoing process and the same is being done as and when the need arises.
- (b) The criteria adopted to determine the vacancy of notaries in various states was 50 notaries per district initially. However, the same has been revised from time to time on the basis of requests received and requirements projected from State Governments. Furthermore, A statement regarding number of Central Notaries appointed and required in the country may be seen at **Annexure-1**.

**State-wise number of Notaries appointed and required by Central Govt.**

State	Quota of Notaries	No. of Notaries appointed	No. of Notaries required
Andaman & Nicobar	50	-	50
Andhra Pradesh	865	412	453
Arunachal Pradesh	325	-	325
Assam	575	02	573
Bihar	925	61	864
Chandigarh	108	99	9
Chhattisgarh	400	12	388
Delhi	1000	540	460
Dadra & Nagar Haveli	25	-	25
Daman & Diu	50	-	50
Goa	63	14	49
Gujarat	1760	1678	82
Himachal Pradesh	450	04	446
Haryana	1338	1099	239
Jharkhand	450	14	436
Jammu & Kashmir	350	-	350
Kerala	1000	635	365
Karnataka	1266	1126	140
Lakshadweep	25	-	25
Meghalaya	175	-	175
Maharashtra	3700	2251	1449
Manipur	225	-	225
Mizoram	200	-	200
Madhya Pradesh	1125	74	1051
Nagaland	200	-	200
Odisha	750	24	726
Punjab	1197	993	204
Pondicherry	100	96	4
Rajasthan	1500	1204	296
Sikkim	100	-	100
Tamil Nadu	1360	886	474
Tripura	100	12	88
Telangana	-	-	-
Uttar Pradesh	2188	1634	556
Uttarakhand	325	35	290
West Bengal	450	176	274
<b>Total</b>	<b>24720</b>	<b>13081</b>	<b>11641</b>